

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 209**  
**(IB)-695/ND/2021**  
**IA-4628/2022**

**IN THE MATTER OF:**

**Quanta Power Solutions India Pvt. Ltd.**

... **Applicant/Petitioner**

**Under Section: 59 of IBC, 2016**

**Order delivered on 28.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator** : Mr. Gaurav Mitra, Tine Abraham, Shivani Rawat,  
Adit Singh, Shourya Bari, Advocates.

**ORDER**

No one is present for RoC. Though they have filed the report on 03.06.2022, they have raised certain objections. Ld. Counsel appearing for the Applicant submits that they have filed replies to those objections. RoC is directed to file their final report in the matter within a period of 1 week.

List the matter on 03.11.2022.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (J)**